

**Central Administrative Tribunal
Principal Bench**

OA No.3348/2017

New Delhi, this the 21st day of September, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

S/o Sh. Krishan Tayal, R/o-75, Old Tehsil,
Muzaffarnagar, Uttar Pradesh.

...Applicant

(By Advocate : Shri Sachin Chauhan)

Versus

1. Union of India,
Through its Secretary,
Department of Revenue,
North Block, New Delhi-110001.
2. Chairman, Central Board of Excise & Customs,
North Block, New Delhi-110001.
3. Chief Commissioner,
GST Delhi Zone, Delhi.
4. The Chief Commissioner,
Customs Central Excise & Service Tax,
Hyderabad Zone, Hyderabad.
5. Member (Admin, CBEC Board),
Central Board of Excise & Customs,
North Block, New Delhi-110001.

...Respondents

(By Advocate : Shri Rajnish Prasad)

ORDER (ORAL)

Justice Permod Kohli:-

Notice.

2. Shri Rajnish Prasad, learned counsel appears and accepts notice on behalf of respondents.

3. The applicant is presently working as Inspector in the Central Excise, Customs & Service Tax, Hyderabad Zone, Hyderabad. He is seeking his transfer from Hyderabad Zone to Delhi Zone on medical grounds. He has applied for inter-commissionerate transfer vide representation dated 31.07.2015 which has been duly recommended by the Commissionerate of Hyderabad. The applicant relied upon the Policy dated 27.10.2011 whereby the ban on inter-commissionerate transfer was lifted. A similar issue has been considered by this Tribunal in OA No. 3011/2017 and decided on 31.08.2017.

4. In view of the earlier Order passed by this Tribunal, and the only prayer made in this OA, seeking a direction to consider the representation of the applicant, we dispose of this OA at the admission stage itself with a direction to the competent authority to take decision on the representation of the applicant, referred to hereinabove, for inter-commissionerate transfer, within a period of two months from the date of receipt of a copy of this order and dispose of the same by passing a reasoned and speaking order.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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